

(2019) 04 NGT CK 0002

National Green Tribunal Principal Bench New Delhi

Case No: Appeal No. 84 Of 2017

Cansaulim-Arrossim-Cuelim Civic
And Ors

APPELLANT

Vs

M/s Competent Automobiles
Company Ltd. And Ors

RESPONDENT

Date of Decision: April 15, 2019

Hon'ble Judges: Raghuvendra S. Rathore, J

Bench: Single Bench

Advocate: Ritwick Dutta, Meera Gopal, Sreeja Chakraborty, Dattaprasad Lawande, Fawia M. Mesquita, Rahul Garg, Prachi Sawant, Dhruv Mehta, Ninad Laud, Anant Gautam, Shivshakar Swaminathan

Final Decision: Dismissed

Judgement